public sector undertakings is 1:1 and it is intended to apply that to the Singareni Collieries Company as well. The rate of interest that the Government of India charges from public sector undertakings varies from 5 to 6 per cent, depending on the duration of the loan. The same principle will apply for any loans to the Singareni Colliery Company.

राष्ट्रीय एकता परिषद्

िश्री प्रकाशवीर शास्त्री: २०३. { श्री स० मो० बनर्जी: [श्री उमानाष:

क्या गृह-कार्य मंत्री यह बताने की क्रुपा करेंगे कि :

(क) राष्ट्रीय एकता परिषद् के कार्यों में म्रब तक क्या प्रगति हुई है; ग्रौर

(ख) कुल मिला कर ग्रब तक कितनी बैठकें इस की हुई ग्रौर कितने संगठनों का साक्ष्य परिषद को प्राप्त हग्रा;

(ग) परिषद् म्रपना निर्णय कब तक सरकार को दे सकेगी; ग्रौर

(घ) परिषद्की बैठकों पर ग्राब तक कुल मिला कर कितना व्यय बैठा है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार) (क) से (घ). एक विवरण सभा पटल पर रख दिया गया है। [See Appendix I, annexure No. 22].

LA.S. Special Recruitment

204. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state the total number of persons recruited to the LA.S. under the Emergency Recruitment Scheme?

The Minister of State in the Ministry of Home Affairs (Shri Datar): 273 persons were appointed to the LA.S. under the LA.S. (Special Recruitment) Scheme, 1956 from the State Services and the Open Market.

Contraband Trade in Opium and Cocaine

205. Shrimati Savitri Nigam: Will the Minister of Finance be pleased to state:

(a) whether Government are aware that carrier pigeons have been employed in the contraband trade of opium and cocaine; and

(b) whether a very large quantity of opium has been seized in September, 1962?

The Minister of Finance (Shri Morarji Desai): (a). The Government of India have no information regarding the use of carrier pigeons in the contraband trade of opium and cocaine except a news item appearing in a newspaper.

(b) Information so far received indicates that a quantity of 576 kilograms of opium was seized during September, 1962.

Delhi Magistrates

206. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state the number of cases involving sections 107 and 158 of Cr.P.C. in which more than ten dates have been given by the Delhi Magistrates in 1961-62?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Perhaps the reference is to section 151 Cr.P.C. and not 158 Cr.P.C. The number of cases pending under section 107/151 Cr. P.C. in which more than ten dates have been given in 1961-62, is 752.

Industrial Loans

207. Shrimati Savitri Nigam: Will the Minister of **Home Affairs** be pleased to state the total amount of industrial loans disbursed amongst the people of Andamans and Nicobar during 1960-61 and 1961-62?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Industrial loans of Rs. 10,000 and Rs. 5,000 were disbursed during 1960-61 and 1961-62 respectively.